

HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – January 2025

Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2							
List of cases in which e-payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	ARBA/3/2025	M/s Hind Energy and Coal Beneficiation Limited Vs M/s Maha Mineral Mining and Beneficiation Private Limited	Shri Ankit Singhal	2/01/2025	2/01/2025 3000/-
2	Commercial Court	Raipur	ARBA/4/2025	Patil Construction and Infrastructure Limited Vs Union of India through the Secretary	Shri Aman Saxena	21/01/2025	21/01/2025 3000/-
3	Commercial Court	Raipur	ARBA/5/2025	Patil Constction and Infrastructure Limited Vs Union of India through the Secretary	Shri Aman Saxena	22/01/2025	22/01/2025 3000/-

4	Commercial Court	Raipur	ARBA/6/2025	Patil Construction and Infrastructure Limited Vs Union of India	Shri Aman Saxena	22/01/2025	21/01/2025 3000/-
5	Commercial Court	Raipur	ARBA/7/2025	Patil Construction and Infrastructure Limited Vs Union of India	Shri Aman Saxena	22/01/2025	22/01/2025 3000/-

Form 3							
List of cases in which Electronic Service of process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	-	-	-	-

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	ARBA No. 60/2017	M/s Jindal Steel And Power Ltd. Vs M/s United Engineering Co. Ltd.	COUNSEL FOR PETITIONER ASHISH SHRIVASTAVA,ANURAG VERMA,AFROJ KHAN,SOUMYA RAI, & COUNSEL FOR RESPONDENT KISHORE BHADURI,PANKAJ SINGH,PAWAN KESHARWANI,SUNNY AGRAWAL,JUHI JAISWAL,CHANDRESH SHRIVASTAVA,	05/10/2017	15/01/2025
2	High Court of C.G.	Bilaspur	ARBA No. 63/2017	South Eastern Coalfields Limited SECL & Anr Vs. M/s Punjab Small IndustriesAnd Export Corporation Ltd.	COUNSEL FOR PETITIONER VIVEK CHOPDA ,CHANDRADEEP PRASAD,PRAGATI PANDEY,SHREJAL GUPTA,ASTHA SHUKLA,UJJWAL CHOUBEY,HIMANSHU YADAV,VAIBHAV SHUKLA,B.P.SHARMA, & COUNSEL FOR RESPONDENT ABHISHEK VINOD DESHMUKH,SHIV SAHU,R.N.VYAS,SANDEEP DWIVEDI,M.K. VYAS,	12/10/2017	10/01/2025
3	High Court of C.G.	Bilaspur	ARBA No. 66/2017	M/s United Engineering Company Vs. M/s Jindal Steel And Power Limited	COUNSEL FOR PETITIONER CHANDRESH SHRIVASTAVA ,ASHISH SHRIVASTAVA,VINAY KUMAR SHRIVASTAVA,JUHI JAISHWAL,SUNNY AGRAWAL,PANKAJ SINGH,PAWAN KESHARWANI,KISHORE BHADURI, & COUNSEL FOR RESPONDENT NILL	25/10/2017	15/01/2025
4	High Court of C.G.	Bilaspur	ARBA No. 38/2018	Municipal Corporation Bilaspur Vs. Meinhardt Singapore Pte. Ltd. (India Branch)	COUNSEL FOR PETITIONER ASHUTOSH SINGH KACHHAWAHA,B.L.SAHU,PUSHPA DWIVEDI,HARSHMANDER RASTOGI, & COUNSEL FOR RESPONDENT ANDEEP S. TIWARI,	15/11/2018	29/01/2025
5	High Court of	Bilaspur	ARBA No.	M/s Orissa Concrete And Allied	COUNSEL FOR PETITIONER CHANDRESH	04/12/2019	10/01/2025

	C.G.		57/2019	Industries Ltd Vs The Union Of India	SHRIVASTAVA,PAWAN KESHARWANI,SAMARTH PANDEY, & COUNSEL FOR RESPONDENT DSGI,BHUVNESHWAR SINGH RAJPUT,SWATI R. GUPTA,R.K.GUPTA,		
6	High Court of C.G.	Bilaspur	ARBA No.62/2019	Steel Authority Of India Ltd. Vs Praxair India Pvt. Ltd. Consultants (P) Ltd.	COUNSEL FOR PETITIONER P R PATANKAR,VEDANT BHELONDE, & COUNSEL FOR RESPONDENT IC. MURALIDHARA,VEDANAYAKI KIRAN,ABHISHEK PATIL,PRINCY PONNAN,ANMOL SHARMA,	12/12/2019	28/01/2025
7	High Court of C.G.	Bilaspur	ARBA No. 04/2021	M/s Shrikishan And Company Vs South Eastern Coalfields Limited & Ors	COUNSEL FOR PETITIONER SURYAPRATAP YUDDHVEER SINGH,HARIOM RAI,SACHIN NIDHI,BARUN KUMAR CHAKRABARTY,ANNAPURNA TIWARI,RAJKAMAL SINGH, & COUNSEL FOR RESPONDENT VIVEK CHOPDA,PANKAJ SINGH (WITH NOC),SWATI RAJ GUPTA,R.K.GUPTA,BHUVNESHWAR SINGH RAJPUT,	18/03/2021	30/01/2025
8	High Court of C.G.	Bilaspur	ARBA No. 09/2022	M/s Rama Udyog Private Ltd. Vs M/s New India Assurance Co. Ltd	COUNSEL FOR PETITIONER KESHAV DEWANGAN,AKASH PANDEY,MAYANK CHANDRAKAR,HARSHAL CHOUHAN, & COUNSEL FOR RESPONDENT BHOLA NATH NANDE,S.N.NANDE,PRIYANSHU GUPTA,	02/03/2022	30/01/2025
9	High Court of C.G.	Bilaspur	ARBA No.16/2022	South Eastern Coalfields Limited & Ors Vs M/ S Sri Balaji Metals And Minerals Pvt. Ltd.	COUNSEL FOR PETITIONER APANKAJ SINGH,RAKESH KUMAR KASHYAP, , & COUNSEL FOR RESPONDENT ANKIT PANDEY,SAVITA AJIT,SEEMA SAHU,	30/04/2022	30/01/2025
10	High Court of C.G.	Bilaspur	ARBA No. 22/2022	Goyal Mg Gases Pvt. Ltd. Vs Abhyudaya Tele - Infra And Consultants (P) Ltd.	COUNSEL FOR PETITIONER SHOBHIT MISHRA,NAVIN SHUKLA,SUYASH SHUKLA,ADITYA BHAGWANI,SHISHIR BHANDARKAR, & COUNSEL FOR RESPONDENT ISHAN VERMA,SIDDHARTH	27/06/2022	10/01/2025

					DUBEY,KANWALJEET SINGH SAINI,ASHUTOSH MISHRA,		
11	High Court of C.G.	Bilaspur	ARBA No. 12/2023	Chhattisgarh State Power Generation Company Limited Vs M/s Sweta Construction, Partnership Firm	COUNSEL FOR PETITIONER RAJA SHARMA,JUGAL KISHORE SHARMA, & COUNSEL FOR RESPONDENT PRAGALBHA SHARMA,RISHABH GARG,PAYAL JAIN,KSHITIJ SHARMA,	05/04/2023	31/01/2025
12	High Court of C.G.	Bilaspur	ARBA No. 03/2025	M/s Hind Energy And Coal Beneficiation Limited & Anr Vs M/s Maha Mineral Mining And Beneficiation Private Limited & Ors	COUNSEL FOR PETITIONER NKIT SINGHAL,AYUSH MAHISWAR,ASHISH MITTAL,MEHAL JETHANI,ARPIT AGRAWAL, & COUNSEL FOR RESPONDENT NILL	02/01/2025	23/01/2025
13	High Court of C.G.	Bilaspur	ARBA No. 04/2025	Patil Construction And Infrastructure Limited Vs Union Of India Through The Secretary & Ors	COUNSEL FOR PETITIONER RAMAYAN YADAV,AMAN SAXENA, & COUNSEL FOR RESPONDENT DSGI, A.G.,	21/01/2025	29/01/2025
14	High Court of C.G.	Bilaspur	ARBA No. 05/2025	Patil Constrction And Infrastructure Limited Vs Union Of India Through The Secretary & Ors	COUNSEL FOR PETITIONER RAMAYAN YADAV,AMAN SAXENA, & COUNSEL FOR RESPONDENT DSGI, A.G.,	22/01/2025	29/01/2025
15	High Court of C.G.	Bilaspur	ARBA No.06/2025	Patil Constrction And Infrastructure Limited Vs Union Of India Through The Secretary & Ors	COUNSEL FOR PETITIONER RAMAYAN YADAV,AMAN SAXENA, & COUNSEL FOR RESPONDENT DSGI, A.G.,	22/01/2025	29/01/2025
16	High Court of C.G.	Bilaspur	ARBA No. 07/2025	Patil Constrction And Infrastructure Limited Vs Union Of India Through The Secretary & Ors	COUNSEL FOR PETITIONER RAMAYAN YADAV,AMAN SAXENA, & COUNSEL FOR RESPONDENT DSGI, A.G.,	22/01/2025	29/01/2025

Form 6
Contested commercial cases disposed during the month

Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilaspur	ARBA 02/2020	M/s. Agrawal Structure Mills Private Limited Vs. M/s. Punjab National Bank, & Ors.	(COUNSEL FOR THE APPELLANT) RANBIR SINGH MARHAS, AMAN TAMBOLI, RAHUL KUMAR, PRASHANT GUPTA, ANUBHUTI MARHAS, (COUNSEL FOR THE RESPONDENT) HARSH WARDHAN, K.K. TIWARI (CG/234/1993), SHASHI BARETH, ABHISHEK SINHA, D.L. DEWANGAN, VAIBHAV MAHESHWARIKSHITI J SHARMA, AKASH KUMAR KUNDU, RISHABH GARG, PRAGALBHA	06/01/2020	N.A.	10/01/2025	05 Years 00 Months 04 Days	Disposed off	N.A	N.A.	ARBITRATION APPEAL UNDER SECTION 13 OF COMMERCIAL COURTS ACT READ WITH SECTION 37(1) (b) OF THE ARBITRATION AND CONCILIATION ACT, 1996 READ WITH RULE 382 OF HIGH COURT OF CG RULES 2007

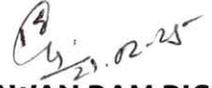
					SHARMA,								
2	High Court	Bilaspur	ARBA 91/2017	M/s Teja Electricals Vs. The Chief Administrative Officerconst	(COUNSEL FOR THE APPELLANT) PRAFULL N. BHARAT ,KESHAV DEWANGAN, HARSHAL CHOUHAN ,MAYANK CHANDRAKAR,AKA SH PANDEY, C(COUNSEL FOR THE RESPONDENT) ABHISHEK SINHA,JEETENDRA SHUKLA,H.S.AHLUW ALIA	12/12/2017	N.A.	27/01/2025	07 Years 02 Months 15 Days	Disposed off	N.A	N.A.	APPEAL U/S 13 OF THE COMMERCIAL COURT, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE, DIVISION OF THE HIGH COURT ACT, 2015 READ WITH SECTION 37 OF THE ARBITRATION AND CONCILIATION ACT, 1996

Form 7 Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	73	6	2	77

Form 6 (i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL


(KHILAWAN RAM RIGRI)
REGISTRAR (JUDICIAL)